

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL****Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-014/NCLAT/CHN BEN/2025

Dated: 15th Sep 2025**NOTICE**

Please take notice that the following matters listed in Chennai Bench on **15.09.2025** will not be taken up. The next date of hearing will be notified later.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 377/2025	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors	Mr. V Venkata Sivakumar Party-in-person	
2.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela & 4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel
3.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr.S Sathiyanaarayana	Mr. S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
4.	Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023 For Directions IA No. 612, 613 & 615/2025 For Interim Injunction IA No. 730/2025 Contempt App IA No. 487/2025	Attluru Sreenivasulu Reddy Suspended Director of KLSR Infratech Limited Vs AS Met Corp Pvt. Ltd. & Anr	Mr. Mayan H Jain	Mr. KS Shankar Chakrapani R1 Mr. Chandramouli Prabhakar R2

5.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	SEI Tejas Pvt Ltd Vs Novus Green Energy Pvt Ltd	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
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By order of Hon'ble Member (Judicial)

Chennai Bench

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